

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:203  
ANSWERED ON:19.11.2009  
COMPLAINTS REGARDING VOTERS LIST  
Rawat Shri Ashok Kumar

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the details of complaints received by the District Electoral Officers/Chief Election Officers regarding non-inclusion of names and irregularities in the voters list;
- (b) the number of complaints disposed of during the last three years and the number of complaints still pending in each State; and
- (c) the steps taken by the Government for redressal of these complaints?

**Answer**

MINISTER OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

- (a) to (c): The information is being collected and will be laid on the Table of the House.